

Loss of airline companies due to bird hit

1987. SHRI ISHWAR SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that a number of airlines have suffered losses due to bird hit incidents at various airports in the last few years;

(b) if so, the details thereof; and

(c) the preventive measures Government proposes to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) Yes, Sir. However, the Government does not maintain any data regarding losses suffered by airlines due to bird-hit incidents.

(c) Airfield Environment Management Committees have been constituted at all airports having scheduled flights operations to identify sources of bird attraction and to take the necessary steps for prevention of bird strikes. The major steps taken to reduce bird-hits are as under:-

- (i) A high power National Bird Control Committee (NBCC) has been set up by Government to monitor and adopt policy decisions for bird strikes prevention.
- (ii) Grass cutting and checking water logging inside airports.
- (iii) Scaring and shooting birds.
- (iv) Wire meshing of hangars.
- (v) Garbage dumping in covered bins and its early removal.
- (vi) Regular joint inspection of areas around airports.
- (vii) Establishment of modern abattoirs.

Foreign pilots

1988. SHRI T.T.V. DHINAKARAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of foreign pilots operating in the country, airline-wise; and

(b) the action taken to set up an academy to recruit and train pilots?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) The number of foreign pilots working in India as on 01.01.2010 are Go Air - 4; Blue Dart - 7; Alliance Air - 23; Kingfisher Airlines - 139; Jet Airways - 137; Air India (including Air India Express) - 136; Jetlite - 3; Indigo - 41; Deccan Cargo - 7; Paramount Airways - 22; Spice Jet - 42 and Jagson - 1.

(b) A premier flying institute; the National Flying Training Institute has been set up at Gondia in Maharashtra. The existing facilities at Indira Gandhi Rashtriya Uran Akademi have also been

upgraded. The other flying clubs in the country are also supported by way of distribution of trainer aircraft through the Aero Club of India and the Directorate General of Civil Aviation. However, recruitment of pilots is the prerogative of the individual airlines.

Allotment of space at Mumbai airport

1989. SHRI BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that a prime spot at Chhatrapati Shivaji Airport, Mumbai has been allotted to 'Cafeccino' along with a kitchen site;
- (b) the method adopted for the allocation of the said site;
- (c) whether open tenders were issued to this effect;
- (d) the details of the owner of Cafeccino;
- (e) whether the provision for waiting passengers was changed and reduced; and
- (f) whether it has created a security hazard as the new sitting site is adjacent to the main entry/exit door?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) One of the spots identified for Food & Beverages has been given for an outlet named Cafeccino. No separate kitchen for this particular outlet has been given. The site was decided based on plan layout of the terminals.

(c) The contract was finalised by Mumbai International Airport Private Limited in accordance with their internal procedures.

(d) The outlet belongs to M/s Travel Food Services Private Limited.

(e) and (f) No, Madam.

Single engine helicopter

†1990. SHRI BRIJLAL KHABRI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that VIPs travel in single engine helicopter is prohibited;
- (b) if so, the details thereof;
- (c) whether Government has received complaints of its violation; and
- (d) if so, the action taken by the Directorate General of Civil Aviation (DGCA) against the erring persons in this regard?

† Original notice of the question was received in Hindi.